

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/48(KB)2023
IN
C.A.(CAA)/88(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	C S R DEVELOPERS PRIVATE LIMITED AND OTHERS
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Rohit Kr. Keshri, Adv.] For the Petitioners
Mr. Rantu Kr Das, Adv.]
Mr. Ankit Chaurasia, Adv.]

Mr. Alok Tandon, RD-JDR] For the Registrar of Companies

O R D E R

1. Ld. Counsel appearing on behalf of the Petitioner present.
2. In terms of the first Supplementary Affidavit filed in the month of January 2024, the Applicant has disclosed that it has no difficulty if a new appointed date is fixed.
3. In terms of the second Supplementary Affidavit filed in the month of May 2024, the applicant has disclosed for balance-sheet of Financial Year 2011-12 has been obtained from the Statutory Auditor and the same has been filed to the Registrar of the Companies.
4. Therefore, its **Reserved for orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**